

CP NO.79/241-243/ALD/ 2016,
CA NO. 273/2018, CA NO. 54/2019,
CA NO. 235/2019, CA NO. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRAJNAJY SHARMA V/S ALLAHABAD GALVANISING PVT. LTD.

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. AMAN ANAND, ADV.

COUNSEL FOR RES. NOS. 1, 3, 4 & 9 : SH. ANIL KUMAR, PCS.

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CA NO.235/2019, CA NO.236/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Aman Anand, Advocate for applicant and Sh. Anil Kumar, PCS for the respondent nos.1, 3, 4 & 9 through video conferencing.

Ld. Counsel for the applicant states that the pleadings are not complete, so far as CA No.235/2019 and CA No.236/2019 is concerned.

As prayed, put up this matter in the week commencing 26th August, 2021 before the Regular Court/ through Video Conferencing, by which time, pleadings be completed and the matter be heard.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)